

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

STARRED QUESTION NO. †46  
TO BE ANSWERED ON 6<sup>th</sup> FEBRUARY, 2024

**Funds for Fisheries under PMMSY**

†46. **SHRIMATI NAVNEET RAVI RANA:**  
**SHRI RAMESH CHANDER KAUSHIK:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of funds allocated for fisheries under Pradhan Mantri Matsya Sampada Yojana (PMMSY) for ecologically sound and socially inclusive development of the fisheries sector in the States of Maharashtra, Haryana, Jharkhand and Bihar particularly in Amravati, Sonipat, Singhbhum and Bhagalpur Parliamentary Constituencies respectively;
- (b) the details of per hectare fish productivity in the above States, State-wise and Parliamentary Constituency-wise;
- (c) the details of the schemes implemented to provide social and financial security to fishermen in the above States, State-wise and Parliamentary Constituency-wise; and
- (d) the details of funds allocated to the above States since inception of the said schemes, year-wise, State-wise and Parliamentary Constituency-wise?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) to (d): A Statement is placed on the Table of the House.

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**Statement referred to in reply to the Lok Sabha Starred Question No. †46 put in by Shrimati Navneet Ravi Rana and Shri Ramesh Chander Kaushik, Members of Parliaments for answer on 6<sup>th</sup> February, 2024 regarding Funds for Fisheries under PMMSY.**

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, is implementing Pradhan Mantri Matsya Sampada Yojana (PMMSY) for ecologically sound, socially inclusive and holistic development of fisheries sector in all the States and Union Territories including Maharashtra, Haryana, Jharkhand and Bihar. Under PMMSY during the last three years and current financial year (till date), the Department of Fisheries has accorded approval of various developmental projects at a total outlay of Rs. 2763.17 crore with central share of Rs. 962.38 crore in these four States. The details of the projects approved for these States and particularly in Amravati, Sonipat, Singhbhum and Bhagalpur Parliamentary Constituencies are at Annexure-I, Table 1 & 2. As reported by the afore-mentioned States, the details of per hectare fish productivity in the above States, State-wise and Parliamentary Constituency-wise are given at Annexure-I, Table-3.

(c): PMMSY *inter alia* has provision for Livelihood and Nutritional support for socio-economically backward active traditional fishers' families for conservation of fish resources during fishing ban/lean period. Under this component assistance is provided @Rs. 3000/- per fisher and beneficiaries' own contribution of Rs. 1500/- for three months during fishing ban/lean period. Government of Bihar and Government of Maharashtra have availed the livelihood and nutritional support to fishers' families during the fishing ban/ lean period activity for 50,000 and 2,000 fishers respectively while Government of Jharkhand and Haryana have not availed the assistance for this activity so far.

PMMSY also provides insurance coverage to fishers, which includes fish workers, fish farmers and any other categories of persons directly involved in fishing and fisheries related allied activities. The insurance coverage provided under the PMMSY includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) hospitalization expenses in the event of accident for a sum of Rs. 25,000/-. The annual average number of fishers insured under the PMMSY in Bihar, Jharkhand, Haryana and Maharashtra are 1.50 lakh, 1.65 lakh, 1214 and 1.00739 lakh respectively.

In addition, to facilitate the access to institution credit for the fisheries sector, in the year 2018-19, Government of India extended the facility of Kisan Credit Card (KCC) to fishers and fish farmers to meet their working capital requirements. Further, to saturate eligible fishers and fish farmers with the KCC facility, special KCC campaigns were organized during Sagar Parikrama yatra in all coastal states and nation-wide campaigns have also been launched in association with State Level Bankers Committee (SLBC) and Department of Financial Services, Ministry of Finance, Government of India in all the States/ UTs. Till date, 1,82,903 KCC cards have been issued to fishers and fish farmers in all States/ UTs with loan amount of Rs.2068.57 crore. Further number of KCC cards sanctioned in Bihar, Jharkhand, Haryana and Maharashtra are 828, 2015, 193 and 12204 respectively.

Further, the Parliamentary Constituency-wise details of Livelihood and Nutritional support and Group Accident Insurance Scheme (GAIS) under PMMSY along with Kisan Credit Card (KCC), to provide social and financial security to fishermen are at Annexure-II.

(d): The Parliamentary Constituency-wise details of projects approved to the above States since inception of the PMMSY are furnished at Annexure- I, Table-1 & 2.

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**Annexure-I**

Statement referred to reply to the Lok Sabha Starred Question No. †46 put in by Shrimati Navneet Ravi Rana and Shri Ramesh Chander Kaushik, Members of Parliament for answer on 6<sup>th</sup> February, 2024 regarding Funds for Fisheries under PMMSY.

**Table-1:** The State-wise details of financial outlay approved under PMMSY by the above-mentioned States during the last three years and current year:

**(Rs. in Lakh)**

Name of the States	2020-21		2021-22		2022-23		2023-24(till date)		Total	
	Project Cost	Central Share	Project Cost	Central Share	Project Cost	Central Share	Project Cost	Central Share	Project Cost	Central Share
Bihar	18333.00	5864.23	9016.50	2758.62	2780.00	809.59	21609.00	6294.27	<b>51738.50</b>	<b>15726.71</b>
Jharkhand	10451.50	3237.00	12030.90	4009.87	8352.20	2900.74	9554.86	3416.39	<b>40389.46</b>	<b>13564.00</b>
Haryana	6306.50	1807.56	9692.50	3065.61	12323.25	4090.02	43988.00	16084.70	<b>72310.25</b>	<b>25047.89</b>
Maharashtra	17483.80	6063.06	33481.10	12916.00	60232.54	22616.64	681.40	303.24	<b>111878.84</b>	<b>41898.94</b>
<b>Total</b>	<b>52574.80</b>	<b>16971.85</b>	<b>64221.00</b>	<b>22750.10</b>	<b>83687.99</b>	<b>30416.99</b>	<b>75833.26</b>	<b>26098.60</b>	<b>276317.05</b>	<b>96237.54</b>

**Table-2:** The details of the financial outlay allocated to Amravati, Sonipat, Singhbhum and Bhagalpur Parliamentary Constituencies are furnished below:

**(Rs. in Lakh)**

Name of the Parliamentary Constituencies in States	2020-21	2021-22	2022-23	2023-24 (as on 31.12.2023)	Total Fund released
Bhagalpur, Bihar	-	104.455	30.88	87.28	222.615
Singhbhum, Jharkhand	309.99	1086.25	473.55	674.55	2544.34
Sonipat, Haryana	341.19	221.90	739.84	461.85	1764.78
Amravati, Maharashtra	475.19	320.15	452.75	0.00	1248.09

**Table-3:** The details of per hectare fish productivity in the above States, State-wise and Parliamentary Constituency-wise:

Name of the States	Average fish productivity (Tons/ ha)	Name of the Parliamentary Constituencies in States	Average fish productivity (Tons/ ha)
Bihar	2.85	Bhagalpur, Bihar	2.62
Jharkhand	2.90	Singhbhum, Jharkhand	2.90
Haryana	9.70	Sonipat, Haryana	11.9
Maharashtra	3.55	Amravati, Maharashtra	6.0

**Annexure-II**

Statement referred to reply to the Lok Sabha Starred Question No. †46put in by Shrimati Navneet Ravi Rana and Shri Ramesh Chander Kaushik, Members of Parliament for answer on 6<sup>th</sup> February, 2024 regarding Funds for Fisheries under PMMSY.

(In Nos)

<b>States and its Parliamentary Constituency</b>	<b>Group Accident Insurance Scheme (GAIS)</b>	<b>Livelihood and Nutritional Support</b>	<b>KCC</b>
<b>Bihar</b>	1,50,000	50,000	828
<b>Bhagalpur</b>	4222	746	4
<b>Jharkhand</b>	1,65,000	0	2015
<b>Singhbhum</b>	16020	0	12
<b>Haryana</b>	1214	0	193
<b>Sonipat</b>	278	0	18
<b>Maharashtra</b>	1.00739	2000	12204
<b>Amravati</b>	1616	0	588

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